

## STATEMENT ON REVIEW OF THE WORKING OF THE INDIAN LAW INSTITUTE FOR THE FINANCIAL YEAR 2018-19

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Department of Legal Affairs, Ministry of Law & Justice had released Rs. 400 Lakh as grants-in-aid to the Indian Law Institute, New Delhi for the financial year 2018-19.

2. On perusal of the Institute's Annual Report and Audited Accounts for the year 2018-19, it is observed that ILI had undertaken the following activities:-

(i) Conducted the following Academic Programmes:-

Sl. No.	Programme	Nos. of student for the academic year 2018-19
1.	Ph. D	08 Students
2.	LL.M. (1 Year)	38 Students
3.	Post Graduate Diploma Courses	303 Students
Total no. of students admitted		349 Students

(ii) Conducted various Conferences/ Seminar/ Workshops/ Trainings independently / in collaboration with other organisations:

(a) National and International Conferences:

Sl. No.	Conferences
1.	National conference on "A 3-D Perspective on Indian Intellectual Property Distinct, Diverse and Democratic" held on 5 <sup>th</sup> March, 2019.
2.	International conference on "Quality Control in Criminal Investigation" held on 22 <sup>nd</sup> February, 2019 and 23 <sup>rd</sup> February, 2019.
3.	International Conference on "Digital Transformation: Preservation, Policy and Privacy" (ICDT-2018) held from 29 <sup>th</sup> November, 2018 to 1 <sup>st</sup> December, 2018.

(b) Conducted following training programmes in collaboration with National Human Rights Commission on issues and Challenges:

Sl. No.	Training Programmes for
1.	Police Personnel on Police and Human Rights: Issues and Challenges on 30 <sup>th</sup> March, 2019 and 31 <sup>st</sup> March, 2019.
2.	Judicial officers from 23 <sup>rd</sup> February, 2019 and 24 <sup>th</sup> February, 2019.
3.	Prison Officers on Human Rights: Issues and Challenges on 19 <sup>th</sup> January, 2019 and 20 <sup>th</sup> January, 2019.
4.	Media Personnel & Government Public Relation Officers on "Media and Human Rights: Issues and Challenges" on 22 <sup>nd</sup> December, 2018.

5.	First Class Judicial Magistrates on Human Rights: Issues and Challenges on 17 <sup>th</sup> November, 2018 and 18 <sup>th</sup> November, 2018.
6.	Officials working in Juvenile Homes, Old Age Homes and Health Sector on 6 <sup>th</sup> October, 2018.
7.	Law officers from Myanmar held from 6 <sup>th</sup> May, 2018 to 13 <sup>th</sup> May, 2018.

(c) Conducted Seminars:

Sl. No.	Seminar
1.	Children of Incarcerated Parents: Issues and Challenges on 27 <sup>th</sup> March, 2019.
2.	100 years of ILO and Future of Work : Labour Policy on 13 <sup>th</sup> March, 2019 and 14 <sup>th</sup> March, 2019.
3.	Protection of Women and Children Rights: Issues & Challenges on 12 <sup>th</sup> January, 2019.

(d) Conducted two day workshop on “Intellectual Property: procedure and Practice” on 20<sup>th</sup> April, 2018 and 21<sup>st</sup> April, 2019.

(iii) Published Quarterly Journals, Law Review, Book Reviews, Annual Survey and ILI Newsletters. Published Books on IPR and Human Rights with Special Emphasis on India and Law of Sedition in India and Freedom of Expression.

(iv) The institute has also conducted E-Learning Certificate course on IPR and Cyber Laws.

3. Government is in agreement with the report of the Indian Law Institute (ILI), New Delhi for the financial year 2018-19.

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